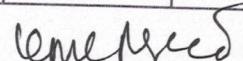


ANNEXURE 5

Name of the corporate debtor: M/S. SHREE RANGHAN ISPAT PRIVATE LIMITED Date of commencement of CIRP 26-09-2022; List of creditors as on:12-11-2022

List of operational creditors (Workmen)

Sl. No.	Name of authorised representative, if any	Name of work man	Details of claim received		Details of claim admitted (Amount in ₹)				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of	Amount	Amount of	Nature	Whether	% voting					
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	

  
 FOR M/S. SHREE RANGHAM ISPAT PRIVATE LIMITED.  
 KALVAKOLANU MURALI KRISHNA PRASAD, RESOLUTION  
 PROFESSIONAL, IBBI/PA-001/IP-P00967/2017-2018/11588 AFA  
 VALID UPTO 25-11-2022

**Kalvakolanu Murali Krishna Prasad**  
 M.Com., MBA IP (IIPI)  
**INSOLVENCY PROFESSIONAL**  
 IBBI Regn. No: IBBI/PA-001/IP-P00967  
 /2017-2018/11588